Instant Coffee (In Tonnes)
7399
7475
7151

Consumption and Export of Instant Tea

1487. SHRI V. RAJESHWAR RAO : DR. SHRIKANT RAM-CHANDRA JICHKAR :

Will the Minister of COMMERCE be pleased to state :

(a) what is the total amount and value of Instant Tea manufactured and consumed in India;

(b) what are the names of manufacturers of Instant Tea in India; and

(c) what is the amount and value of Instant Tea exported from India, annual-ly?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE) :

(a) Quantum of instant tea manufactured during 1992 was around 1.78 M. Kgs valued at Rs. 29.22 crores (estimated). Consumption of instant tea in India is negligible.

(b) Manufacturers of instant tea in India are (i) Mls. Tata Tea Ltd., (ii) Mls. Nestles (India) Ltd., (iii) Mls. Asia Tea Enterprises and (iv) Neelchem Laboratories.

(c) During 1992, the quantum of instant tea exported from India was estimated at 1.72 M. Kgs. valued at Rs. 28.16 crores.

Members of Export Inspection Council

1488. SHRI G. PRATHAPA REDDY : DR. SHRIKANT RAM CHANDRA JICHKAR :

Will the Minister of COMMERCE be pleased to state :

(a) what are the names of the present members of the Export Inspection Council;

(b) when was this Council reconstituted; and

(c) what are the details of activities of this council during the last three years in the area of provision of services relating to export effort ?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERIEE) :

(a) and (b) The Export Inspection Council (EIC) was reconstituted by the Central Govt, under the Chairmanship of the Additional Secretary Ministry of Commerce, for a period of 2 years with effect from 1-1-93 with the following members :—

- 1. Director of Insp. and Quality Control, Export Inspection Council, New Delhi—Member Secretary
- 2. Director General of Bureau of Indian Standards, New Delhi— Ex-officio
- 3. Agricultural Marketing Adviser *to* the Govt, of India, New Delhi—Exofficio.
- 4. Director General of Commercial Intelligence and Statistics, Calcutta— Ex-officio
- 5. Secretary (Technical Development) and Director General Technical Development Ministry of Industry, New Delhi.
- 6. Director (Incharge of Export Inspection), Ministry of Commerce. New Delhi.
- 7. Director (Fnance Division), Ministry of Commerce, New Delhi.
- 8. Development Commissioner, Small Scale Industries, New Delhi.
- 9. Representative of the Department of Science and Technology, Govt, of India, New Delhi.
- 10. Director, Central Institute of Fisheries Technology, Cochin.

- 11. Representative of Director Gene-I ral of Supplies and Disposals, New Delhi.
- 12. Director, Fruits and Preservation, New Delhi.
- 13. Quality Marking Centre, Directorate to the USA are on the decline; of Industries, Govt, of U.P.
- 14. Quality Marking Centre, Directorate of Industries, Govt, of Punjab.
- 15. Rail India Technical and Economic Services Ltd., New Delhi (Ministry of Railways), New Delhi.
- 16. Chairman, Agricultural Products Expert Development Authority, New Delhi.
- 17. Chairman, Spices Board, Cochin
- 18. President. Seafood Exporters' Association, Cochin.
- Chairman, Council for Leather 19 Exports Madras

(c) The functions of the EIC as envisaged in the Export (Quality Control and Inspection) Act, 1963 is to advise the Central Govt, regarding measures for the enforcement of quality control and inspection in relation to commodities intended for export "and to India's agricultural exports during 1992perform such other functions as may be 93; assigned to it by or under the Act.

During the last 3 years, the main activities of the EIC relating to export efforts were on converage of commodities under the aegis of the Export (Quality Control and Inspection) Act, 1963; de-notification of commodities from the purview of compulsory preshipment compulsory pre-shipment providing extension services through the TRIBUTION products intended for export.

Low exports to USA

1489. SHRI PASUMPON THA KIRUTT1NAN : Will the Minister of Vegetable COMMERCE be pleased to state :

(a) whether it is a fact that Indian exports

(b) if so, to what extent both quantitatively and in terms of value and what are the reasons therefor; and

(c) what is the manner in which Government propose to tackle the problem ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMERS AFFAIRS AND PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COM-MERCE (SHRI KAMALUDDIN AHMED) : (a) No, Sir.

(b) and (c) Do not arise.

Export performance of Agricultural Products

1490. SHRI SURESH PACHOURI : SHRI IQBAL SINGH :

Will the Minister of COMMERCE be pleased to state :

what has been the performance of (a)

(b) what are the comparative figures for the year 1991-92;

(c) whether there is a proposal to set up Export Oriented Units in the agricultural sector; and

(d) if so, the details thereof ?

inspection; review of quality standards for THE MINISTER OF STATE IN THE exports; simplification and streamlining of MINISTRY OF CIVIL SUPPLIES, CONprocedures SUMER AFFAIRS AND PUBLIC! DIS-WITH ADDITIONAL ! Export Inspection Agencies (EIAs) to the CHARGE OF THE MINISTER OF manufacturers and exporters for making them STATE IN THE MINISTRY OF COMquality consious by installing quality control jMERCE (SHRI KAMALUDDIN AHdrills and upgrading the quality of their MED) : (a) and (b) Exports of agricultural commodities (excluding cotton) during 1991-92 and 1992-93 have been provisionally estimated at US dollar 1882

⁹³ Written Answers